

(b) if so, the names of those schools and the reasons therefor;

(c) how the amount thus collected was assessed to be all correct and without any mis-appropriation; and

(d) the action Government has taken or propose to take not to allow any institution or individual in future to collect the subscription to the National Defence Fund or any other fund on Government account without issuing a proper receipt for the actual amount or material received?

The Minister of Education (Shri M. C. Chagla): (a) to (d). The requisite information is being collected and will be laid on the Table of the Sabha in due course.

Illiterates in India

2108. Shri Muthiah: Will the Minister of Education be pleased to state:

(a) whether it is a fact that India has the largest number of illiterate people in the world;

(b) if so, the number of illiterate people in the country at present;

(c) the *per capita* annual expenditure on Education in India; and

(d) whether India's expenditure on research is the lowest?

The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandran): (a) The latest figures in respect of China are not available and therefore a specific answer is not possible. In 1951, the number of illiterates in China was the largest in the world.

(b) The total number of illiterate people in India, according to the census of 1961, is 33,39,01,801.

(c) It was Rs. 7.8 in 1961.

(d) The information is not available.

Fertilizer Project at Visakhapatnam

2109. Shri P. C. Boroah: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) the progress so far made in the implementation of the U.S. aided Coromandel Fertilizers project at Visakhapatnam;

(b) the expenditure incurred thereon so far; and

(c) when it is likely to be completed?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) Construction work on the project was started in February, 1965. About 10 per cent of the materials have arrived at site from U.S.A. and from within the country. Further shipment of machinery and equipment is expected to arrive in December, 1965.

(b) Rs. 5.73 crores upto September, 1965.

(c) End of 1966.

Fertilizer Plant in Assam

2110. Shri P. C. Boroah: Will the Minister of Petroleum and Chemicals be pleased to refer to the reply given to Unstarred Question No. 240 on the 18th August, 1965 and state:

(a) the quantity of natural gas proposed to be utilised by the contemplated fertilizer plant in Assam;

(b) the production capacity and the estimated cost of the project; and

(c) where it is proposed to be set up and what are its other broad features?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) to (c). The proposal is still in a preliminary stage. A feasibility study has been undertaken by the Burmah Oil Group of Com-

panies and the report is expected to be available to Government in February, 1966.

Enquiry against Deputy-Director General of Tourism

**2111. Shri D. C. Sharma:
Shri Basumatari:**

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 2248 on the 14th April, 1965 and state:

(a) whether the enquiry against a former Deputy Director-General of the Tourist Department in connection with the charges of corruption and irregularities has been completed;

(b) whether it is also a fact that in connection with the investigations, Officers of the Central Bureau of Investigation raided his private apartment some time ago in the presence of some visitors and thereby caused considerable harassment to the Officer concerned; and

(c) if so, the justification for such action on the part of the Central Bureau of Investigation?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) The inquiry is not yet complete.

(b) The officer's apartment was not raided. The private apartment of the officer was visited with previous arrangement and consent of the officer.

(c) The visit was with a view to assess the valuation of the fixtures and furnishings in the apartment.

Life-convicts

2112. Shri Kishen Pattanayak: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a normal rule to release a life-convict after he has

completed twenty years' term including remission;

(b) whether there are any life convicts in Delhi (Tihar) Jail who have completed the above term and have a good record in the Jail; and

(c) whether there are any States who do not conform to the above practice and the steps being taken to make them conform to the norm?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) The term 'life imprisonment' is, in practice, treated as imprisonment for 20 years including remissions unless the State Government, after reviewing the case of a prisoner, direct his retention for a longer period.

(b) Yes, Sir. There are two life-convicts who have completed 20 years' imprisonment, including remissions.

(c) No, Sir.

Special Police Establishment

2113. Shri Ram Harkh Yadav: Will the Minister of Home Affairs be pleased to state:

(a) the performance of Special Police Establishment of the Central Bureau of Investigation during the quarter ending 30th September, 1965

(b) the number of cases handled by the S.P.E.;

(c) the number of cases in which it secured conviction during the period;

(d) whether any private persons were also convicted by Courts on similar charges during this period and if so, their number; and

(e) the number of persons awarded departmental punishment on similar charges?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of